**Annexure-1**
**Name of the corporate debtor: Aastha Buildhome Developers Private Limited**
**Date of commencement of CIRP: 09.12.2022**
**List of Creditors as on: 28.01.2026**

**List of Secured financial creditors (belonging to any class of creditors)**

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(Amount in ₹)

| Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Claim marked as "Acceptable" as per Regulation 13 of CIRP Regulations | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % Of voting share in CoC | | | | | | |
| Nil | | | | | | | | | | | | | | |
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